

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:336
ANSWERED ON:09.08.2012
NON-FUNCTIONAL BENCHES IN HIGH COURTS
Rajaram Shri Wakchaure Bhausahab

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the benches of some High Courts in the country are non-functional;
- (b) if so, the High Court-wise number thereof, as on date;
- (c) the names of the High Courts regarding which proposals have been received to make their benches functional again; and
- (d) the details of the action taken by the Government in this regard?

Answer

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

- (a) : No, Madam.
- (b) to (d) : Do not arise.